

F.No. 01(03)/Roster/CESTAT/2019
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 23.12.2019

ORDER NO. 292 of 2019

Hon'ble President is pleased to partially modify the roster order no. 200 of 2019 for CESTAT, New Delhi as follows:-

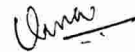
On **7.1.2020 at 10.30 a.m.** Hon'ble Mr. Justice Dilip Gupta, President, Sh. C. L. Mahar, Hon'ble Member (Technical) and Ms. Rachna Gupta, Hon'ble Member(Judicial) will hear the following Anti Dumping matters:-

AD/STAY/51358/2019 in AD/52945/2019

AD/STAY/51357/2019 in AD/52934/2019

Note:- On 7.1.2020 Hon'ble Mr. Justice Dilip Gupta, President and Sh. C. L. Mahar, Hon'ble Member (T) will hear Excise and Service Tax Division Bench matters after Anti Dumping Matters are over. On 7.1.2020 at 10.30 a.m. Sh. Anil Choudhary, Hon'ble Member (J) and Sh. Bijay Kumar, Hon'ble Member (T) will hear Customs Division Bench matters. Ms. Rachna Gupta, Hon'ble Member (J) will hear Single Member Bench matters after anti dumping matters are over.

By order,



(U. S. Verma)
Asst. Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members/ P.A. to Registrar/ Dy. Registrar (Judl.)/Bar Association/O/o Chief Commissioner (AR)/ Notice Board/ Website/Guard File/Office Copy.



Asst. Registrar